

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:3114

ANSWERED ON:20.12.2004

INTEGRATED FOOD LAW

Rao Shri Sambasiva Rayapati;Saradgi Shri Iqbal Ahmed;Singh Shri Chandra Bhushan

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether any plan for Integrated Food Law is under consideration of the Government;
- (b) if so, whether the Group of Ministers(GoMs) set up in April, 2002 for streamrolling a multiplicity of food- related laws under various ministries had held talks recently in this regard;
- (c) if so, the main points discussed;
- (d) whether any concrete report has been submitted by this group regarding the food law;
- (e) if so, whether the Government has accepted its recommendations; and
- (f) if so, by when the legislation is likely to be introduced in this regard?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAI)

(a) to (f): A Group of Ministers (GoM) has been constituted by the Government to propose legislative and other changes considered necessary for finalizing the Integrated Food Law and related regulations. The Group of Ministers has deliberated upon the draft Integrated Food Law. The matter is still under consideration of the GOM and as such no time frame could be fixed for introducing the legislation.